

NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
SPECIAL BENCH (COURT-II)

(IB)-299(ND)2019

CORAM:

PRESENT: MR. L.N. GUPTA
HON'BLE MEMBER(T)

DR. DEEPTI MUKESH
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE SPECIAL BENCH (COURT-II) OF THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI ON 11.02.2020

NAME OF THE COMPANY: M/s. Banyan Tree Developers Pvt. Ltd. V/s. M/s. Parivartan Buildtech Pvt. Ltd.

UNDER SECTION 9 OF IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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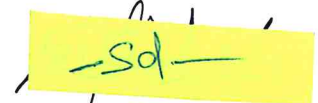
	Present for the R.P	:	Mr. Kanishk Khetan, Adv. Ms. Deepika Bhugra Prasad, R.P.	
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ORDER

Ld. Counsel for RP seeks and granted time to file an Affidavit with respect to the clarification sought by the Bench on 6th February, 2020. Let the same be filed within 1 week. To come up for further consideration on 20th February, 2020.



(L.N. Gupta)
Member (T)



(Dr. Deepti Mukesh)
Member (J)